

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1153/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Bell Finvest (India) Limited
 V/s.
 Intercon Container Survey & Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Avon M Debynde	PvS for A Advocate for Respondent	
2	Vinit D. Tank		
20	Adv. Vinit J. Mehta. also Adv. Anirudh Purshotam i/b	Counsel for financial creditors	
	Adv. Prawin Wagle		

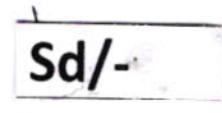
ORDER

CP No. 1153/I&BP/NCLT/MB/MAH/2017

List this matter on 13.11.2017.

 Sd/-

V. NALLASENAPATHY
 Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)